

(d) the reaction of the Government thereto stating the preventive measures taken to meet such an eventuality?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) Does not arise.

(c) No such information is available.

(d) The possibility of yellow fever outbreak cannot be ruled out as the vector which transmits this disease is widely prevalent. To avoid this risk, the International Health Regulations which stipulate Aedes free areas at International Air Ports and sea ports and screening of passengers for valid vaccination against yellow fever from yellow fever affected countries, are being stringently practised.

#### **Resettlement Proposal Scheme**

4019. SHRI SAMAR CHOUDHURY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Tripura had submitted a resettlement proposal scheme for the surrendered extremist outfits who had abandoned their underground activities and join in mainstream life;

(b) if so, the time by which a final decision is likely to be taken by the Union Government in this regard; and

(c) the steps taken by the Union Government to create a favourable situation for the extremists to abandon their underground life and join in the mainstream?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Government of Tripura requested for Central assistance of Rs. 71.49 crores in June, 1994 for expenditure on schemes for re-resettlement/rehabilitation of All Tripura Tribal Force activists who surrendered in 1993. After due consideration of the schemes projected by the State Government, an amount of Rs. 2.38 crores was released as Central assistance in March, 1995 in respect of schemes directly related to rehabilitation of surrenderees. Other schemes not directly related with such rehabilitation were not accepted for Central assistance.

(c) Various schemes are being taken up for the economic development of the State and to create job opportunities. Government of India have also repeatedly expressed its readiness to hold talks with concerned groups to discuss and sort out their problems and grievances.

#### **Petroleum Outlets**

4020. DR. ULHAS VASUDEO PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol and diesel pump outlets converted into two outlets of petrol and diesel separately;

(b) whether petroleum companies are trying to violate the rules and procedures for allotment of new petroleum outlets and two petroleum outlets while allotting the same to a single person;

(c) if so, the justification thereof; and

(d) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

#### **Migrated from States**

4021. COL. SONA RAM CHOUDHARY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that large number of people have migrated from Barmer, Jaisalmer and Jalore to the adjoining States viz., Punjab, Haryana and Gujarat due to non-availability of water leaving behind their families and children;

(b) if so, the details thereof; and

(c) whether the Government propose to initiate some employment scheme for the people of drought prone areas of desert districts?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Organic Pesticides and Fertilizers**

4022. SHRI ANANT KUMAR HEGDE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of organic pesticides and organic fertilizers used in the country;

(b) whether the Government are giving any incentive to the users and potential users;

(c) if so, the details thereof; and

(d) if not, whether the Government have any plan in this direction?